

Annexure 3

Name of the Corporate debtor: Bombay Infrastructure India Limited

Date of commencement of CIRP: 02nd August 2023

List of creditors as on: 02nd July 2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of conting ent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	Invent Assets Securitization & Reconstruction Private Limited	10-05-2023	4,45,91,73,912.35	4,19,47,73,185.64	Secured	4,19,47,73,185.64	4,19,47,73,185.64	No	98.43	-	-	98,84,765	25,45,15,961.88	-
2	Asset Reconstruction Company (India) Limited	05-06-2026	7,17,89,535.00	6,22,84,794.00	Secured	6,22,84,794.00	-	No	1.46	-	-	-	95,04,741.00	-
	TOTAL		4,53,09,63,447.35	4,25,70,57,979.64		4,25,70,57,979.64	4,19,47,73,185.64					98,84,764.83	26,40,20,702.88	

Sd/-

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Resolution Professional of Bombay Infrastructure India Limited

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